

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI (SPECIAL) BENCH**

(15) C.P.(IB)-3985(MB)/2019

CORAM:

SHRI CHANDRA BHAN SINGH  
Member (Technical)

SMT. SUCHITRA KANUPARTHI  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **23.01.2020**

NAME OF THE PARTIES: JCC India Pvt Ltd  
V/s  
Tiger Steel Engineering India Pvt Ltd.

SECTION:8 &9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Representatives for both sides are present.
2. Counsel for the Respondent seeks time to file Reply.
3. The Respondent is directed to file Reply by 28.02.2020.
4. Matter is listed for further hearing on **26.03.2020**.

Sd/-

**CHANDRA BHAN SINGH**  
Member (Technical)

Sd/-

**SUCHITRA KANUPARTHI**  
Member (Judicial)

23.01.2020  
Aah